are advised to be careful to use terminologies which are contextually correct in purport.

(iv) A continuous review to ensure that updated versions of the glossaries and dictionaries are maintained is undertaken by UPSC.

Investigation of cases by CBI

2826. SHRI RAJMANI PATEL: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases being investigated by CBI presently;
- (b) the number of cases still pending with CBI, State-wise; and
- (c) how many cases have already been solved by the CBI during the last three years and how many of the culprits have been punished and in which cases, along with number of persons found innocent during the investigation by CBI?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) As on 31.10.2019, 1481 cases are being investigated by CBI. CBI does not maintain state-wise data of cases under investigation, it being a Central investigation agency and investigating a substantial number of cases having inter-state ramifications.

(c) The details of cases in which investigation/enquiry was concluded, accused punished and acquitted during the last three years *viz.* 2016, 2017, 2018 and 2019 (upto 31.10.2019) are as under:-

Year	No. of cases	No. of accused	No. of accused
	in which investigation/	persons convicted	persons acquitted
	enquiry was concluded	by the courts	by the courts
	by CBI		
2016	1041	1309	1198
2017	869	1185	972
2018	720	1600	1098
2019 (upto 31.10.20	595	1011	669
Total	3225	5105	3937